

HIGH COURT OF DELHI: NEW DELHI
SHERSHAH ROAD, NEW DELHI-110003

OUT-AT-ONCE

No. /DHC/GAZ.IIB/G-8/SC/2024

Dated:

From:

The Registrar General,
High Court of Delhi,
New Delhi.

To,

The Under Secretary/H.O.O,
National Legal Services Authority,
B-Block, Ground Floor, Additional Building Complex,
Supreme Court of India,
New Delhi-110001.

Sub.: Appointment of Sh.Bharat Parashar, DHJS, presently posted as Member Secretary, NALSA, as Officer on Special Duty (in the grade of Secretary General) and Ms.Harshita Mishra, DJS, presently posted as Officer on Special Duty, NALSA, as Additional Registrar in the Supreme Court of India.

Sir,

I am directed to say that Hon'ble the Chief Justice has been pleased to spare the services of Sh.Bharat Parashar, DHJS, presently functioning as Member Secretary, National Legal Services Authority and Ms.Harshita Mishra, DJS, presently working as Officer on Special Duty, National Legal Services Authority, to enable them to join the posts of Officer on Special Duty (in the grade of Secretary General) and Additional Registrar respectively, in the Supreme Court of India, on deputation basis w.e.f. 11.11.2024 till 31.05.2025.

I am, therefore, directed to request you to relieve Sh.Bharat Parashar, DHJS and Ms.Harshita Mishra, DJS, so as to enable them to join the aforesaid posts in the Supreme Court of India on deputation basis w.e.f. 11.11.2024.

Yours sincerely,

sd/-
(Shankar Singh)
Joint Registrar (Gaz. IIB)
For Registrar General

6281-6286
Endst. No. /DHC/GAZ.IIB/G.8/SC/2024

Dated: 08/11/2024.

Copy forwarded for information and necessary action to:-

1. The Secretary General, Supreme Court of India, New Delhi.
2. The Principal District & Sessions Judge (Hqrs.), Tis Hazari Court, Delhi.
3. Sh.Bharat Parashar, Member Secretary, NALSA with the request to report to the Secretary General, Supreme Court of India, on being relieved.
4. Ms.Harshita Mishra, OSD, NALSA with the request to report to the Secretary General, Supreme Court of India, on being relieved.
5. Joint Registrar (Gazette-IA), Delhi High Court, New Delhi.
6. Joint Registrar (Gazette-IB), Delhi High Court, New Delhi.

Rakesh Kumar
(Rakesh Kumar)
Deputy Registrar (Gaz.-IIB)

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI.

No. F.5 (1)/2024/ 42648 - 42673 Dated, Delhi the 13 NOV 2024

Sub:- Appointments of Sh. Bharat Parashar, DHJS presently posted as Member Secretary, NALSA, as Officer on Special Duty (in the grade of Secretary General) and Ms. Harshita Mishra, DJS presently posted as Officer on Special Duty, NALSA, as Additional Registrar in the Supreme Court of India.

Copy forwarded for information and necessary action to :-

1. The Officer In-Charge, Administration I, II, III, Accounts, General Branch, Vigilance, Purchase Cell, Pool Cars, Library, Record Rooms, Copying Agencies, Web-site Committee (Hindi/English), I.T Cell and Computer Section, Tis Hazari Courts, Delhi.
2. The Administrative Civil Judge, (Central), Tis Hazari, Courts, Delhi.
3. The Branch Incharge, Care-taking Branch, Tis Hazari, Courts, Delhi.
4. The Accounts Officer, Accounts Branch, Central District, Tis Hazari Courts, Delhi.
5. The P.S. to Ld. Principal District & Sessions Judge (HQs), Room No. 302-A, Tis Hazari Courts, Delhi.
6. The Reader to Ld. Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
7. The 'LAYERS' Section, for uploading on 'LAYERS'.

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13 NOV 2024

(Mukesh Kumar Gupta)
District Judge (Commercial Court)-07/
Officer In-charge, Judicial Branch (Central)
For Principal District & Sessions Judge (HQs)
Delhi